

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/444/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 24th September, 2021.

Sub:- **Station leave.**

Ref:- Your letter No. DJN/6816 Dated the 23.09.2021.

Madam,

With reference to the above, I am directed to inform you that **you have been granted station leave permission, with your official vehicle, at your own cost, from the evening of 24.09.2021 till the morning of 27.09.2021.** Further, the Addl. District & Sessions Judge, No. 3, Nagaon and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/4447/A, dated 24.9.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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